RESERVATION FOR MUSLIMS IN POLICE SERVICES

Written Answers

- 161. SHRI R. K. PODDAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that a deputation led by one Maulana Yusuf met the Prime Minister recently and put before her a demand that 25 per cent seats in the Police Services be allotted to the Muslims; and
- (b) if so, what was the Prime Minister's reaction to the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

SUITS PENDING IN CALCUTTA HIGH COURT

- 162. SHRI A. P. CHATTERJEE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of suits pending in the original side of the High Court at Calcutta; and
- (b) what is the longest period of pendency and what is the number of such suits within this bracket of longest pendency?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) 12,770 on 31st December, 1968.

- (b) (i) 28 years.
 - (ii) 2 instituted in 1941

RAJBHAVAN AT CALCUTTA

- 163. SHRI A. P. CHATTERJEE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what expenses are incurred for the establishment at Rajbhavan at Calcutta:
- (b) whether there is any proposal to cut down the expenses;

- (c) if so, what is the nature of that proposal;
- (d) whether there was any proposal to house the National Library at Rajbhayan; and
- (e) if so, what has happened to that proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) A statement showing the expenditure incurred for the establishment at Rajbhavan, West Bengal during the year 1967-68 is attached.

- (b) No, Sir.
- (c) Does not arise.
- (d) Government are not aware of any such proposal.
 - (e) Does not arise.

STATEMENT

Amount Lakh Rs. Salary of the Governor 0.66 Secretarial staff of the Governor 2.23 Pay and allowances of staff covered by Second Schedule to the Government of Allowances and (Governors' 3 .20 Privileges) Order, 1950. Pay and allowances of staff covered by Table 'A' appended to the General Order No. 15/13/47-App-ptt (Sp)/Public, dated the 16th January, 1950. 3.16 9 .25 TOTAL

Assault on Police Station in Laccadive Islands

164. SHRI K. CHANDRASEKHA-RAN: SHRI Y. ADINARAYANA REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there was an assault on a police station recently in one of the Islands in the Laccadive Group of Islands, and if so, what are the details thereof;